

No. 7828

Question Branch

Result of Ballots of Notices of Starred and Unstarred Questions

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 18th January, 2024 for the sitting of Lok Sabha to be held on 05.02.2024 were held in the presence of Shri J.M. Baisakh, Joint Secretary and Dr. Sagarika Dash, Director, Lok Sabha Secretariat in Parliament House, New Delhi. A total of 974 notices were received and 223 Members participated in the ballots.

2. The result of the ballots has been uploaded on the Homepage viz. loksabha.nic.in.

No. 7829

Estate and Heritage Management Branch

Birth Anniversary of Netaji Subash Chandra Bose

On the occasion of the Birth Anniversaries of **Netaji Subhas Chandra Bose**, a function to pay floral tribute to them will be held **at 1030 hours on Tuesday, the 23rd January, 2024** in the **Central Hall, Samvidhan Sadan**. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

No. 7830

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Legislative Branch-I

Statement Regarding Government Bills Pending In Lok Sabha

A statement showing Government Bills pending in Lok Sabha at the end of the Fourteenth Session of Seventeenth Lok Sabha is given below :-

Sl.No.	Bill	Ministry/Department concerned	Remarks
1	2	3	4
1.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Social Justice and Empowerment	Introduced on 11 December, 2019. The Report of the Standing Committee on Social Justice and Empowerment was presented to Lok Sabha on 29 January, 2021.

2.	The Prohibition of Child Marriage (Amendment) Bill, 2021	Women and Child Development	Introduced on 21 December, 2021. The Bill was referred to the Standing Committee on Education, Women, Children, Youth and Sports by the Chairman, Rajya Sabha in consultation with the Speaker and intimation thereof was published in Bulletin-Part II, dated 29 December, 2021, <i>vide</i> para No. 3860.
3.	The Electricity (Amendment) Bill, 2022	Power	Introduced on 8 August, 2022. The Bill was referred to the Standing Committee on Energy by the Speaker and intimation thereof was published in Bulletin-Part II, dated 21 November, 2022, <i>vide</i> para No. 5426.
4.	The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023.	Social Justice and Empowerment	Introduced on 26 July, 2023.
5.	The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023.	Tribal Affairs	Introduced on 26 July, 2023.

No. 7831

Legislative Branch-II

Result of Ballot of Private Members' Bills

As a result of online ballot held in respect of Bills falling under rule 27 in Parliament Notice Office (Room No. G-37, Parliament House of India) on the 18th January, 2024, the following is the order in which they have emerged :-

Sl. No.	Title of the Bill and member-in-charge	Motion proposed to be moved
1	2	3

1. The Prohibition of Child Marriage (Amendment) Bill, 2019 (Amendment of section 2, etc.) by Dr. Sanjay Jaiswal, M.P.